

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2908
ANSWERED ON:02.08.2002
FOOD SCAMS
SHANKAR PRASAD JAISWAL

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether attention of the Government has been drawn to the news-item under caption `Now, Multi-crore rice diversion scam` appearing in the Tribune dated June 19, 2002;
- (b) if so, whether any inquiry have been conducted into the said scam and the officials those found guilty booked; and
- (c) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI U.V. KRISHNAM RAJU)

(a): Yes, Sir.

(b)&(c): A Committee of three FCI officers has reported that documents relating to the release of stocks to the exporters were properly prepared. However, a case was registered by the police and one Assistant Manager was arrested who has also been placed under suspension.